

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3

Excise Appeal No.10182 of 2019

(Arising out of OIA-CCESA-SRT-APPEAL-PS-320-321-2018-19 dated 31/08/2018 passed by Commissioner (Appeals) Commissioner of Central Excise, Customs and Service Tax-SURAT-I)

Universal Medicare Pvt Ltd

Plot No. 810-811 And 920 Gidc Sarigam
Valsad, Gujarat

.....Appellant

VERSUS

C.C.E. & S.T.-Surat-i

New Building...Opp. Gandhi Baug,
Chowk Bazar,
Surat, Gujarat-395001

.....Respondent

APPEARANCE:

Shri Srinath Kanon, Chartered Accountant for the Appellant
Shri S.N.Gohil ,Superintendent (AR) for the Respondent

CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR

DATE OF HEARING: 26.08.2021
DATE OF DECISION: 26.08.2021

The appeal is disposed of. For order, see order of date in Excise Appeal No. 13120 of 2018.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

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